STATEMENT BY MINISTER

Status of implementation of recommendations contained in the One Hundred and Eighty-ninth Report of Department-related Parliamentary Standing **Committee on Home Affairs**

गृह मंत्रालय में राज्य मंत्री (श्री हंसराज गंगाराम अहीर)ः महोदय, में 'दिल्ली पूलिस का कार्यकरण' पर विभाग संबंधित गृह संबंधी संसदीय स्थायी समिति के एक सौ नवासीवें प्रतिवेदन में अंतर्विष्ट सिफ़ारिशों/समुक्तियों के कार्यान्वयन की स्थिति के संबंध में एक वक्तव्य सभा पटल पर रखता हूँ।

RE. DEMAND FOR DISCUSSION UNDER RULE 258 AND ATROCITIES AGAINST DALITS

SHRI MADHUSUDAN MISTRY (Gujarat): Sir, I have a point of order on..

MR. CHAIRMAN: Hon. Members, as decided yesterday there shall be a discussion in the House on the prevailing situation in Kashmir Valley in consultation with all...

SHRI MADHUSUDAN MISTRY: Sir,...

MR. CHAIRMAN: Just a minute. Please sit down. As decided, the time allocated is four hours and the hon. Members are requested to adhere to the party time so that we give everybody a chance.

SHRI MADHUSUDAN MISTRY: Sir, I am on a point of order.

MR. CHAIRMAN: What is your point here?

SHRI MADHUSUDAN MISTRY: My point is, the Report that the Tribal Minister has laid on the Table is a 2002-04 Report of the Commission. It has been laid after fourteen years. When is this Commission's Report to be laid on the Table of the House? This House wants to know about this. I want to know this from the Minister. Sir, 2002-04 Report is being laid today in the House!

MR. CHAIRMAN: Just one minute. I take your point.

SHRI MADHUSUDAN MISTRY: Sir, my point of order is under Rule 258 ...(Interruptions)... The Report should have been made public long back...(Interruptions)... This House has a right to know how the Commission of Scheduled Tribes is functioning. He is laying the Report after 14 years!

श्री बसावाराज पाटिल (कर्णाटक): यह आपकी सरकार के समय का है। ...(व्यवधान)...